

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

REVISED CAUSE LIST FOR 27/02/2019 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	605	Kishore Singh and two others	Further arguments
2	606	Kishore Singh and four others	Further arguments
3	612	M/S Atul Geeta Sonali Rahul Enterprises	Awaiting reply of CBI
4	635	M. Maheshwaran from Tamil Nadu	Notice to CBI & PACL Ltd

Be prepared by 15/2/19